

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1671  
TO BE ANSWERED ON DECEMBER 18, 2023**

**HOUSES GIVEN UNDER PMAY-U**

**NO.1671. SHRI MALLIKARJUN KHARGE:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) total houses demanded under the Pradhan Mantri Awas Yojana-Urban (PMAY-U), State and district-wise, vertical-wise, year-wise, from 2018-19 to 2023-24;
- (b) total houses sanctioned under the PMAY-U, State and district-wise, vertical-wise, year-wise, from 2018-19 to 2023-24;
- (c) total houses grounded under the PMAY-U, State and district-wise, vertical-wise, year-wise, from 2018-19 to 2023-24;
- (d) total houses completed under the PMAY-U, State and district-wise, vertical-wise, year-wise, from 2018-19 to 2023-24; and
- (e) total houses delivered to the beneficiaries under the PMAY-U, State and district-wise, vertical-wise, year-wise, from 2018-19 to 2023-24?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (e): Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June, 2015 to provide Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals of PMAY-U, i.e. Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), ‘In-situ’ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/UTs formulate project proposals as per their assessed demand of houses under the Scheme and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/ UT concerned. After approval from the concerned SLSMC, States/ UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/ UTs, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed/delivered to beneficiaries as on 04.12.2023. State/UT, district, vertical and year-wise (2018-2023) details of house sanctioned, grounded for construction and completed/delivered under PMAY-U are given at the link:

<https://pmay-urban.gov.in/PHQ/state-district-vertical-year-wise-phy-RSUQ1671.pdf>

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